(c) whether Government proposes to introduce four day work in a week *in lieu* of 5 or 6 day work in a week in Government sector and organised private sector;

- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR) : (a) and (b) Certain media has published a news item that Microsoft Japan tested a four-day work week and productivity jumped by 40 per cent.

(c) to (e) The Government has introduced the Occupational Safety, Health and Working Conditions (OSH) Code, 2019 in Lok Sabha on 23rd July, 2019 which provides that no worker shall be allowed to work in an establishment for more than six days in a week. The said Code has been referred to the Parliamentary Standing Committee on Labour for examination.

Social security to the workers of unorganised sector

1860. SHRI VIJAY PAL SINGH TOMAR: SHRI P. BHATTACHARYA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government besides providing a new model regarding imparting training during job to enhance skill is going to start a new mode to provide social security to the workers of unorganised sector; and

(b) if so the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR) : (a) and (b) In order to provide social security benefits to the workers in the unorganised sector, Government enacted the Unorganised Workers' Social Security Act, 2008.

In June, 2017, Government has converged Aam Admi Bima Yojana with Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY). Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) provide insurance cover to unorganised workers. Pradhan Mantri Jeevan Jyoti Bima Yojana provides life insurance cover of ₹ 2 lakh on payment of premium of ₹ 330 per annum. PMJJBY is available to people in the age group of 18 to 50 years. Pradhan Mantri Suraksha Bima Yojana provides insurance coverage of ₹ 2 lakh on accidental death or full disability and ₹1 lakh on partial disability on payment of premium of ₹12/- per annum. The scheme is available to people in the age group 18 to 70 years. The total premium of ₹342/- is shared equally between the State Government and Central Government.

Ministry of Labour and Employment launched Pradhan Mantri Shram Yogi Maandhan (PM-SYM) Yojana in February, 2019 which is a voluntary and contributory pension scheme for providing monthly minimum assured pension of ₹3,000/- on attaining the age of 60 years. The unorganised workers in the age group of 18-40 years whose monthly income is ₹15,000/- or less and not a member of EPFO/ESIC/NPS can Join the scheme. Under the scheme, 50% monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government.

A draft Code on Social Security 2019 has been prepared by amalgamating, simplifying and rationalizing the relevant provisions of the existing Nine Central Labour Acts relating to social security for organised and unorganised sector workers which aims towards expansion of coverage of social security.

Setting up of Employment Commission

1861. LT. GEN. (DR.) D.P. VATS (RETD.): SHRI VIJAY PAL SINGH TOMAR:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether any proposal is under consideration with Government to set up an Employment Commission in the country to generate employment avenues;

(b) if so, the details thereof;

(c) whether the existing mechanism to create employment avenues is not adequate; and